COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Sixteenth Lok Sabha)

SEVENTH REPORT

(Presented on 08.02.2017)

The Chairperson of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Seventh Report.

- 2. The Committee held a sitting on the 07th February, 2017.
- 3. The Committee considered applications for leave of absence from two members. The details of these applications and recommendations of the Committee are given in the Appendix.

P. KARUNAKARAN

Chairperson, Committee on Absence of Members from the Sittings of the House

NEW DELHI:

<u>Dated the 07th February, 2017</u>

Magha 18, 1938 (Saka)

APPENDIX

(*vide* para 3 of the Report)

S1. No.	Name of Member who has applied for leave of absence	Date of application	Period for which leave applied for	Reason for leave	Period for which leave of absence was recommended by the Committee
1.	Shri Rama Chandra	19.12.2016	18.07.2016 to 12.08.2016	Detention in Jail	18.07.2016 to 12.08.2016
	Hansdah	&	& 16.11.2016 to 16.12.2016		& 16.11.2016 to 16.12.2016
		07.01.2017	Total = 57 days		Total = 57 days
2.	Shri Chand Nath	31.01.2017	01.02.2017 to 09.02.2017 &	Illness of Self	01.02.2017 to 09.02.2017 &
			09.03.2017 to 12.04.2017		09.03.2017 to 12.04.2017
			Total=44 days		Total=44 days